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ductivity Council and other agencies in this field?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) No. The matter is yet under consideration.

(b) No, the second part of the ques tion does not arise.

(c) No.

## DISPUTE IN TAI.CHER COI.LURIES, ORISSA

412, SHRI BANKA BEHARY DAS: Will the Minister of LABOUR AND REHABILITATION be pleased to refer  $t_0$  the reply to Unstarred Ques tion No. 281 given in the Rajya Sabha on the 28th July, 1967 and state:

(a) whether the dispute between the workmen and management of the Tal-cher collieries in Orissa has been settled;

(b) if not, the nature of the dispute pending;

(c) whether some of the matters were decided to be referred to the Managing Director, National Coal Development Corporation, Ranchi; and

(d) if so, what is the result thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAISUKH-LAL HATHI): (a) to (d) The information is not readily available. The same is being collected and will be laid on the Table of the Sabha.

## TERMINATION OF SERVICES OF EMPLOYEES OF D.M.S.

413. SHRI BANKA BEHARY DAS: Will the Minister of FOOD AND AGRI CULTURE be pleased to state:

(a) the number of student employees under the Delhi Milk Scheme whose services have been terminated sinc<sub>e</sub> January, 1968;

(b) the number of girls amongst these employees; and

(c) the reasons for termination of services of  $th_e$  employees referred to in part (b) above and whether the

authorities are reconsidering their cases?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) 21 Depot Managers and 11 Depot Assistants.

(b) 4 Depot Managers and 1 Depot Assistant.

(c) Reasons for the termination of services are given below:—

1. Change of seals of milk bottles.

2. Non-supply of milk to token holders and selling the same on cash payment  $t_0$  non-token holders

3. Non-deposit of sale proceeds daily as per instructions.

Two of the Depot Managers have represented against termination of their services. One has been allowed to rejoin duties. The second case is under consideration.

## SEA-FOOD INDUSTRY

414. SHRI BANKA BEHARY "CAS: Will the Minister of FOOD AND AGRI-CULTURE be pleased to stat<sup>^</sup>..

(a) what positive steps have been taken by Government to develop the sea-food industry in the country;

(b)  $ho_{\rm w}$  much foreign exchange has been earned during each of the last five years by export of sea-food; and

(c) if there hs been a fall in exports, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB CHINDE) (a) Exploitation of Marine Fisheries resources received considerable attention of the Government of India during the first three plans. The provision for marine fisheries in the 2nd & 3rd Plan preiods was Rs. 8.15 crore<sub>s</sub> and Rs. 14.28 crores respectively. The level of production at the end of the Third Five Year Plan